NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 8

C.P. (IB)/268(MB)2023

CORAM:
SH. PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT (Retd.)**
HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **14.03.2024**

NAME OF THE PARTIES: PUNJAB NATIONAL BANK INTERANTIONAL LIMITED V/s STEADFAST SHIPPING PVT. LTD

Section 7 of Insolvency and Bankruptcy Code, 2016

ORDER

1. Mr. Mithlesh Kumar Pandey, Ld. Counsel for the Applicant present. Ms. Smita Durve, Ld. Counsel for the Corporate Debtor.
2. Ld. Counsel for the Applicant submits that the OTS proposal submitted by the Corporate Debtor has been rejected. However, the Ld. Counsel for the Corporate Debtor seeks time to submit another OTS proposal. In the meantime, the Corporate Debtor is directed to file reply.
3. List this matter for further consideration on 16.04.2024.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

/NP/